

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 113
(IB)-917(ND)2019
IA/138/2021

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. RG Infra Build Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Saurabh Jain, Adv

ORDER

IA/138/2021 : It is a Status Report submitted by the Resolution Professional. The same is taken on record with just exceptions.

With this, the present **IA stands closed.**

— S. d. —

(L. N. GUPTA)
MEMBER (T)

— S. d. —

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)